

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.107
C.P. (IB)/133(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

N H Scrap Traders

.....Applicant

Vs

KENA ALLOYS PRIVATE LIMITED

.....Respondent

Order delivered on 24/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. Pragati Bansal, Proxy Advocate for

: Mr. Ravi Pahwa, Advocate

For the Respondent :

ORDER

At the request of the Counsel for the applicant, the matter stands adjourned to 13.05.2024.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)